

**BILL NO. 07 OF 2015**

# **The Delhi Appropriation (No. 2) Bill, 2015**



**(As passed by the Legislative Assembly of the National  
Capital Territory of Delhi on 30<sup>th</sup> June, 2015)**

## BILL No. 07 OF 2015

### THE DELHI APPROPRIATION (No.2) BILL, 2015

A

BILL

to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the National Capital Territory of Delhi for the services in respect of the financial year 2015-16.

Be it enacted by the Legislative Assembly of the National Capital Territory of Delhi in the Sixty sixth Year of the Republic of India as follows:-

**Short title.**

1. This Act may be called the Delhi Appropriation (No.2) Act, 2015.

**issue of**

Rs.41129,00,00,000/- from and out of the Consolidated Fund of the National Capital Territory of Delhi for the financial year 2015-2016.

\*Bill No. 2 of 2015

2. From and out of the Consolidated Fund of the National Capital Territory of Delhi, there may be paid and applied further sums not exceeding those specified in column (5) of the Schedule, amounting in the aggregate [inclusive of the sums specified in column 5 of the Schedule to the Delhi Appropriation (Vote on Account) Act, 2015\*] to the sum of rupees Forty one thousand one hundred twenty nine crore only towards defraying the several charges which will come in the course of payment during the financial year 2015-2016 in respect of the services specified in column (2) of the Schedule.

**Appropriation.**

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the National Capital Territory of Delhi by this Act, shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.




**THE SCHEDULE**  
(See section 2 and 3)

(Rs. In thousands)

| SUMS NOT EXCEEDING |                                    |         |                                   |                                  |           |
|--------------------|------------------------------------|---------|-----------------------------------|----------------------------------|-----------|
| Demand No.         | Services and Purposes              |         | Voted by the Legislative Assembly | Charged on the Consolidated Fund | Total     |
| 1                  | 2                                  |         | 3                                 | 4                                | 5         |
| 1                  | Legislature                        | Revenue | 172000                            | 7600                             | 179600    |
| 2                  | General Administration             | Revenue | 7897883                           | 128700                           | 8026583   |
| 3                  | Administrative of Justice          | Revenue | 6687150                           | 1920950                          | 8608100   |
|                    |                                    | Capital | 10000                             | 00                               | 10000     |
| 4                  | Finance                            | Revenue | 2929150                           | 50                               | 2929200   |
|                    |                                    | Capital | 128500                            | 00                               | 128500    |
| 5                  | Home                               | Revenue | 4359811                           | 5000                             | 4364811   |
|                    |                                    | Capital | 243300                            | 00                               | 243300    |
| 6                  | Education                          | Revenue | 68028700                          | 3150                             | 68031850  |
|                    |                                    | Capital | 7229550                           | 00                               | 7229550   |
| 7                  | Medical and Public Health          | Revenue | 37687670                          | 9450                             | 37697120  |
|                    |                                    | Capital | 1641680                           | 00                               | 1641680   |
| 8                  | Social Welfare                     | Revenue | 37679600                          | 00                               | 37679600  |
|                    |                                    | Capital | 14939300                          | 0                                | 14939300  |
| 9                  | Industries                         | Revenue | 2490200                           | 500                              | 2490700   |
|                    |                                    | Capital | 362700                            | 00                               | 362700    |
| 10                 | Development                        | Revenue | 19556566                          | 3340                             | 19559906  |
|                    |                                    | Capital | 5684600                           | 500                              | 5685100   |
| 11                 | Urban Development and Public Works | Revenue | 80925400                          | 600                              | 80926000  |
|                    |                                    | Capital | 59352200                          | 00                               | 59352200  |
| PD                 | Public Debt.                       | Revenue | 00                                | 32277400                         | 32277400  |
|                    |                                    | Capital | 00                                | 17651800                         | 17651800  |
| 12                 | Loans                              | Capital | 25000                             | 00                               | 25000     |
| 13                 | Pension                            | Revenue | 1250000                           | 00                               | 1250000   |
| Total              |                                    |         | 359280960                         | 52009040                         | 411290000 |

This Bill has been passed by the Legislative Assembly of the National Capital Territory of Delhi on the 30<sup>th</sup> June, 2015.

**DELHI**  
**Dated: 30<sup>th</sup> June, 2015**

  
(Ram Niwas Goel)  
Speaker,  
Legislative Assembly of the  
National Capital Territory of Delhi



**BILL NO. 07 OF 2015**

# **The Delhi Appropriation (No. 2) Bill, 2015**

**(As introduced in the Legislative Assembly of the  
National Capital Territory of Delhi on 30<sup>th</sup> June, 2015)**



**P. R. MEENA, I.A.S.**  
Secretary  
Delhi Vidhan Sabha  
Old Sectt. Delhi-110054

**THE DELHI APPROPRIATION (No.2) BILL, 2015**





**THE DELHI APPROPRIATION (No.2) BILL, 2015**

**A**

**BILL**

to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the National Capital Territory of Delhi for the services in respect of the financial year 2015-16.

Be it enacted by the Legislative Assembly of the National Capital Territory of Delhi in the Sixty sixth Year of the Republic of India as follows:-

**Short title.**

1. This Act may be called the Delhi Appropriation (No.2) Act, 2015.

**issue of**

Rs.41129,00,00,000/- from and out of the Consolidated Fund of the National Capital Territory of Delhi for the financial year 2015-2016.

\*Bill No. 2 of 2015

2. From and out of the Consolidated Fund of the National Capital Territory of Delhi, there may be paid and applied further sums not exceeding those specified in column (5) of the Schedule, amounting in the aggregate [inclusive of the sums specified in column 5 of the Schedule to the Delhi Appropriation (Vote on Account) Act, 2015\*] to the sum of rupees Forty one thousand one hundred twenty nine crore only towards defraying the several charges which will come in the course of payment during the financial year 2015-2016 in respect of the services specified in column (2) of the Schedule.

**Appropriation.**

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the National Capital Territory of Delhi by this Act, shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.



**THE SCHEDULE**  
(See section 2 and 3)

(Rs. In thousands)

| SUMS NOT EXCEEDING |                                    |         |                                   |                                  |                  |
|--------------------|------------------------------------|---------|-----------------------------------|----------------------------------|------------------|
| Demand No.         | Services and Purposes              |         | Voted by the Legislative Assembly | Charged on the Consolidated Fund | Total            |
| 1                  | 2                                  |         | 3                                 | 4                                | 5                |
| 1                  | Legislature                        | Revenue | 172000                            | 7600                             | 179600           |
| 2                  | General Administration             | Revenue | 7897883                           | 128700                           | 8026583          |
| 3                  | Administrative of Justice          | Revenue | 6687150                           | 1920950                          | 8608100          |
|                    |                                    | Capital | 10000                             | 00                               | 10000            |
| 4                  | Finance                            | Revenue | 2929150                           | 50                               | 2929200          |
|                    |                                    | Capital | 128500                            | 00                               | 128500           |
| 5                  | Home                               | Revenue | 4359811                           | 5000                             | 4364811          |
|                    |                                    | Capital | 243300                            | 00                               | 243300           |
| 6                  | Education                          | Revenue | 68028700                          | 3150                             | 68031850         |
|                    |                                    | Capital | 7229550                           | 00                               | 7229550          |
| 7                  | Medical and Public Health          | Revenue | 37687670                          | 9450                             | 37697120         |
|                    |                                    | Capital | 1641680                           | 00                               | 1641680          |
| 8                  | Social Welfare                     | Revenue | 37679600                          | 00                               | 37679600         |
|                    |                                    | Capital | 14939300                          | 0                                | 14939300         |
| 9                  | Industries                         | Revenue | 2490200                           | 500                              | 2490700          |
|                    |                                    | Capital | 362700                            | 00                               | 362700           |
| 10                 | Development                        | Revenue | 19556566                          | 3340                             | 19559906         |
|                    |                                    | Capital | 5684600                           | 500                              | 5685100          |
| 11                 | Urban Development and Public Works | Revenue | 80925400                          | 600                              | 80926000         |
|                    |                                    | Capital | 59352200                          | 00                               | 59352200         |
| PD                 | Public Debt.                       | Revenue | 00                                | 32277400                         | 32277400         |
|                    |                                    | Capital | 00                                | 17651800                         | 17651800         |
| 12                 | Loans                              | Capital | 25000                             | 00                               | 25000            |
| 13                 | Pension                            | Revenue | 1250000                           | 00                               | 1250000          |
|                    | <b>Total</b>                       |         | <b>359280960</b>                  | <b>52009040</b>                  | <b>411290000</b> |



## STATEMENT OF OBJECTS AND REASONS

The Delhi Appropriation (No.2) Bill, 2015 is introduced in pursuance of sub-section (I) of section 29 of the Government of National Capital Territory of Delhi Act, 1991 (1 of 1992) to provide for the appropriation out of the Consolidated Fund of the National Capital Territory of Delhi, of the moneys required to meet the expenditure charged on the Consolidated Fund and the grants voted by the Legislative Assembly for the expenditure of Government of National Capital Territory of Delhi for the financial year 2015-2016.



(Manish Sisodia)

Dy. Chief Minister / Finance Minister

Delhi,

June , 2015



## MEMORANDUM REGARDING DELEGATED LEGISLATION

The Delhi Appropriation (No.2) Bill, 2015 does not seek to confer any additional power of legislation on any subordinate functionaries.



विधेयक संख्या (07) 2015

# दिल्ली विनियोग (संख्या 2) विधेयक, 2015

(जैसा कि राष्ट्रीय राजधानी क्षेत्र दिल्ली की विधान सभा  
में दिनांक 30 जून, 2015 को पुरःस्थापित किया गया)



दिल्ली विधान सभा  
पुराना सचिवालय, दिल्ली

दिल्ली विनियोग (संख्या 2) विधेयक, 2015



## दिल्ली विनियोग (संख्या 2) विधेयक, 2015

वर्ष 2015-2016 से संबंधित कार्यों के लिए राष्ट्रीय राजधानी क्षेत्र दिल्ली की संचित निधि से भुगतान प्राधिकृत करने तथा कुछ और राशि का विनियोजन करने के लिए एक विधेयक।

भारत गणराज्य के छियासठवे वर्ष में राष्ट्रीय राजधानी क्षेत्र दिल्ली की विधान सभा द्वारा निम्नलिखित रूप में यह अधिनियमित हो:-

संक्षिप्त शीर्षक।

1. इस अधिनियम का संक्षिप्त नाम दिल्ली विनियोग (संख्या 2) अधिनियम 2015 है।

41129,00,00,000 / -  
रुपयों का वर्ष  
2015-2016 में राष्ट्रीय  
राजधानी क्षेत्र दिल्ली की  
संचित निधि में से प्रदत्त  
और प्रयुक्त।

2. राष्ट्रीय राजधानी क्षेत्र दिल्ली की संचित निधि में से प्रदत्त और प्रयुक्त राशि जो अनुसूची के कालम (5) में विनिर्दिष्ट से अधिक नहीं, जो कुछ प्रभारों की अदायगी के लिए इकतालीस हजार एक सौ उनतीस करोड़ रुपये की कुल राशि [दिल्ली विनियोग (लेखानुदान) विधेयक, 2015\* की अनुसूची के कालम (5) में विनिर्दिष्ट राशि को जोड़कर] के बराबर है, जो अनुसूची के कालम (2) में विनिर्दिष्ट कार्यों के सम्बन्ध में वर्ष 2015-2016 की अवधि के दौरान भुगतान के रूप में प्रयुक्त होगी।

\*2015 का बिल संख्या 2

विनियोजन।



3. इस अधिनियम द्वारा राष्ट्रीय राजधानी क्षेत्र दिल्ली सरकार की संचित निधि में से प्रदत्त और प्रयुक्त किए जाने के लिए प्राधिकृत राशि उक्त अवधि के सम्बन्ध में अनुसूची में उल्लिखित कार्यों और उद्देश्यों के लिए विनियोजित की जायेगी।



**अनुसूची**  
(धारा 2 और धारा 3 देखिए)

(रुपये हजारों में)

| निम्नलिखित से अनाधिक राशियां |                                 |                                   |                      |                      |
|------------------------------|---------------------------------|-----------------------------------|----------------------|----------------------|
| अनुदान संख्यांक              | सेवाएं और प्रयोजन               | विधान सभा द्वारा अनुदत्त          | संचित निधि पर भारित  | योग                  |
| 1                            | 2                               | 3                                 | 4                    | 5                    |
| 1                            | विधान मंडल                      | राजस्व 172000                     | 7600                 | 179600               |
| 2                            | साधारण प्रशासन                  | राजस्व 7897883                    | 128700               | 8026583              |
| 3                            | न्याय प्रशासन                   | राजस्व 6687150<br>पूंजी 10000     | 1920950<br>00        | 8608100<br>10000     |
| 4                            | वित्त                           | राजस्व 2929150<br>पूंजी 128500    | 50<br>00             | 2929200<br>128500    |
| 5                            | गृह                             | राजस्व 4359811<br>पूंजी 243300    | 5000<br>00           | 4364811<br>243300    |
| 6                            | शिक्षा                          | राजस्व 68028700<br>पूंजी 7229550  | 3150<br>00           | 68031850<br>7229550  |
| 7                            | चिकित्सा और सार्वजनिक स्वास्थ्य | राजस्व 37687670<br>पूंजी 1641680  | 9450<br>00           | 37697120<br>1641680  |
| 8                            | सामाजिक कल्याण                  | राजस्व 37679600<br>पूंजी 14939300 | 00<br>00             | 37679600<br>14939300 |
| 9                            | उद्योग                          | राजस्व 2490200<br>पूंजी 362700    | 500<br>00            | 2490700<br>362700    |
| 10                           | विकास                           | राजस्व 19556566<br>पूंजी 5684600  | 3340<br>500          | 19559906<br>5685100  |
| 11                           | शहरी विकास और लोक निर्माण       | राजस्व 80925400<br>पूंजी 59352200 | 600<br>00            | 80926000<br>59352200 |
|                              | लोक ऋण                          | राजस्व 00<br>पूंजी 00             | 32277400<br>17651800 | 32277400<br>17651800 |
| 12                           | ऋण                              | पूंजी 25000                       | 00                   | 25000                |
| 13                           | पेंशन                           | राजस्व 1250000                    | 00                   | 1250000              |
| योग                          |                                 | 359280960                         | 52009040             | 411290000            |



## उद्देश्यों और कारणों का विवरण

राष्ट्रीय राजधानी क्षेत्र दिल्ली सरकार अधिनियम, 1991 (1992 का 1) की धारा 29 की उपधारा (1) में राष्ट्रीय राजधानी क्षेत्र दिल्ली की विधानसभा द्वारा पारित राष्ट्रीय राजधानी क्षेत्र दिल्ली की संचित निधि पर भारित व स्वीकृत व्यय को वहन करने के लिए आवश्यक घनराशि के राष्ट्रीय राजधानी क्षेत्र दिल्ली की संचित निधि से विनियोजन की व्यवस्था के लिए दिल्ली विनियोग अधिनियम 2015, विधेयक प्रस्तुत किया जाता है।

यह विधेयक उपर्युक्त उद्देश्यों को प्राप्त करना चाहता है।



(मनीष सिसोदिया)  
उप-मुख्य मंत्री / वित्तमंत्री

दिल्ली

जून, 2015

## विधायी शक्ति प्रदान करने संबंधी ज्ञापन

दिल्ली विनियोग (संख्या 2) विधेयक, 2015 का उद्देश्य किसी अधीनस्थ अधिकारी को अतिरिक्त विधायी शक्ति प्रदान करना नहीं है।

